

cribed entry fee of rupee one every time he returns back ; and

(c) if so, the measures Government propose to take to remove these hardships ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). This difficulty has arisen because construction work is being undertaken without closing the building. Temporary toilet facilities and a water cooler are available and their locations are marked. The other facilities such as telephones and restaurant are also available. More telephones will be available by the end of December, 1968. For the present, *bonafide* passengers who hold air tickets are not required to pay the entry fee in order to return to the international lounge.

(c) The works in progress are expected to be completed by the end of January, 1969 and lounges with all essential facilities will be available thereafter.

Complaints re-food served by I A C.

3648. **SHRI ABDUL GHANI DAR :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have received several complaints from the passengers who travel in the Indian Airlines Corporation Planes that they are getting hopeless food, especially vegetarian food ; and

(b) if so, the action taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). There have been complaints regarding the quality and quantity of vegetarian meals. Continued efforts are being made to improve the quality of food as well as to provide new dishes to cater to different tastes. Officers-in-Charge of Catering Establishments have been trained in Catering Institutes. Cooks and other staff are also given adequate training.

Freight Rates increased by Indian Airlines Corporation

3649. **SHRI ABDUL GHANI DAR :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Indian Airlines has increased its freight rates ;

(b) if so, by how many per cent and since when ; and

(c) the reasons for the increase ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). Consequent on the devaluation of the Indian rupee, the rupee equivalent of the cost of aircraft and spares went up resulting in corresponding increase in the cost of operations in the Indian Airlines. To offset such an increase, the fare and freight rates in the Indian Airlines were increased by 15% in 1967 in all sectors, except those in the Assam area where the increase was restricted to 5%.

Appointment of Staff in Tripura

3650. **SHRI KIRIT BIKRAM DEB BURMAN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that persons from outside Tripura particularly from the neighbouring States have been employed in the Tripura Government offices in preference to the qualified local youngmen available in Tripura ;

(b) if so, the reasons therefor ;

(c) the general policy followed in the appointment of local and other persons in Government jobs in Tripura ; and

(d) the percentage of local people and outsiders employed in the Tripura Government offices and other State enterprises in Tripura ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). Other things being equal, local candidates are preferred for appointment to posts in the offices of the Government of Tripura. However, when suitable local candidates are not available, appointments to the posts are made from the candidates of the neighbouring States, particularly West Bengal, on the recommendations of the Union Public Service Commission or with the approval of Departmental Promotion Committee. The interests of the local candidates have been safeguarded under the provisions of the Himachal Pradesh, Manipur and Tripura Public Employment (Requirement as to Residence) Rules, 1959, according to which no post which carries a

scale of pay with a minimum not exceeding rupees three hundred can be filled up by a person who has not been continuously residing in Tripura for at least three years. The Administrator is, however, competent to relax these provisions under exceptional circumstances. Even in regard to the service cadres like Indian Administrative Service, Indian Police Service, Indian Forest Service, Central Health Service, there is room for local officers filling up of promotion quota posts and competing for direct recruitment quota posts.

The information relating to the percentage of locals and outsiders employed in various offices of Tripura Government is not readily available.

**Use of Central Reserve Police in
Najafgarh New Delhi Industrial
Area Disputes**

3651. SHRI BHAGABAN DAS :
SHRI GANESH GHOSH :
SHRI SATYA NARAIN
SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Reserve Police was used by Government during the token strike organised by the workers in the Najafgarh Industrial Area on the 6th September, 1968 ;

(b) if so, the circumstances under which the C. R. P. was used by the Delhi Administration ;

(c) whether Government have received any representation opposing the use of C. R. P. during industrial disputes ; and

(d) if so, the details of the representation and the action taken thereon ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
VIDYA CHARAN SHUKLA) : (a) and
(b). Some units of the Central Reserve Police which had been placed under the Inspector General of Police, Delhi, were used by the Delhi Administration in dealing with the situation created by the striking workers in the Najafgarh Industrial area on the 6th September 1968

(c) and (d). A letter dated the 29th June, 1968, making allegations of inter-

ference by the Central Reserve Police in certain trade union disputes in Delhi, was received from one Shri Sadhu Singh, purporting to be the General Secretary of the so-called General Mazdoor Union (Regd.), Karampura, New Delhi, and, on investigation, those allegations were found to be baseless.

जम्मू तथा काश्मीर में पाकिस्तान तथा शेख के समर्थकों के पास हथियार

3652. श्री श्रींकार लाल बेरवा :

श्री यशपाल सिंह :

श्री हुकम चन्द कछवाय :

श्री जी० जी० स्थूल :

श्री खगल राया नायडू :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जम्मू तथा काश्मीर में पाकिस्तान तथा शेख के समर्थकों ने इस राज्य की अन्दरूनी शान्ति को भंग करने के लिए हथियारों तथा विस्फोटक पदार्थों के बड़े-बड़े ढेर इकट्ठे कर लिए हैं ;

(ख) क्या यह भी सच है कि हाल ही में पुलिस ने ऐसे लोगों के एक गिरौह को गिरफ्तार करने के पश्चात् भारी मात्रा में हथियार तथा विस्फोटक पदार्थ बरामद किये हैं ;

(ग) क्या यह भी सच है कि गिरफ्तार किये गये व्यक्तियों ने यह स्वीकार किया है कि उक्त हथियार तथा गोलाबारूद इकट्ठा करने के लिए उन्हें पाकिस्तान तथा भारत में पाकिस्तान के उच्चायुक्त से धन प्राप्त हुआ था ; और

(घ) यदि हाँ, तो ऐसे तत्वों की गतिविधियों को रोकने की दृष्टि से सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी नहीं, श्रीमान् ।

(ख) जम्मू और काश्मीर सरकार ने सूचित किया है कि अभी हाल में कुछ व्यक्ति पकड़े